

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

27.4.2011

OA 368/2007 with MA 183/2010

None present for applicant.

Mr. Anupam Agarwal, counsel for respondents.

On perusal of the previous order-sheet dated 28.3.2011, it reveals that none had appeared on behalf of the applicant on that date. None is present on his behalf even today. It appears that the applicant has lost interest in pursuing this OA.

Accordingly, the OA stands dismissed in default for non-prosecution on the part of the applicant.

*Anil Kumar*

(Anil Kumar)  
Member (A)

*K.S. Rathore*

(Justice K.S. Rathore)  
Member (J)

*vk*

*copy given vide  
no- 5625563  
28/4/11  
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